- (ख) प्रत्येक राज्यने भ्रभी तक कितनी-कितनी राशियों किया का उपयोग ग्रौर
- (ग) उत्तर प्रदेश में उक्त योजना के भ्रन्तर्गत बनाई गई या बनाई जानेवाली सड़कों का विवरण यया है ?

रेलवे तथा परिवहन उपमंत्री (श्री म्रलगेशन): (क) से (ग) जो सूचना मांगी गई है उसके बारे में एक विवरण इसके साथ लगा हुआ है [देखिये पिशिष्ट ५, श्रनुबन्ध सं० ११]

## विदेशी पर्यटक विद्यार्थी

दद४. **श्री** विभूति मिश्र : क्या परिवहन मंत्री यह बताने की कृपा करेंगे कि:

- (क) जनवरी १६४५ ग्रीर जनवरी १६४६ में भारत देखने आने वाले विदेशी पर्यटक विद्यार्थियों की संख्या पृथक्-पृथक् है; भीर
- (ख) उन लोगों ने भारत के किन-किन स्थानों को विशेष रूप से देखा?

रेल्बे तथा परिवहन उपमंत्री (श्री ग्रलगेशन): (क) तथा (ख) पर्यटकों की संख्या पेशे ग्रौर किन-किन स्थानों को उन्होंने देखा है उसके मुताबिक नहीं रखी जाती हैं इसलिये जो सूचना मांगी है वह प्राप्त नहीं है।

### **OUARTERS FOR POSTS AND TELEGRAPHS EMPLOYEES**

- 885. Shri D. C. Sharma: Will the Minister of Communications be pleased to state:
- (a) the total number of quarters constructed for the posts and telegraphs workers from 1951 to 1955; and
- (b) the number of workers who have been allotted these houses and basis on which the allotments have been made?

# The Minister in the Ministry of Communications (Shri Raj Bahadur): (a) 1951-56.....2,067

(b) Practically all the quarters constructed have already been allotted.

Quarters are generally allotted, according to the rules of the Department, to the officials in the appropriate pay scale, on the basis of their length of stay at the station. Some of the quarters constructed in office premises, however, are intended for officials who stay in the premises in the interest of service. Allotments in such cases are made to the respective incumbents. In certain hard cases "out of turn" allotments are made on compassionate grounds.

### DELHI HOSPITALS

- 886. Chaudhuri Muhammed Shaffee: Will the Minister of Health be pleased to state:
- (a) the number of complaints received against Doctors in the hospitals in Delhi under the control of the Ministry from the 1st September, 1955 to the 31st March, 1956; and
- (b) the nature of the complaints and the action taken thereon?

The Minister of Health (Rajkumari Amrit Kaur): (a) and (b) The required information is attached. [See Appendix VIII, Annexure No. 12.] In each case, an enquiry was made.

#### Co-operative Farming

- 887. Shri Ibrahim: Will the Minister of Food and Agriculture be pleased to state:
- (a) the number of villages turned into co-operative farming units during the Five Year Plan period upto 31st December, 1955; and
- (b) how the present production compares with that of the pre-cooperative farming days?

The Minister of Food and Agriculture (Shri A. P. Jain) (a) 174 villages in twenty-five States. Apart from this there are Co-operative Farming Societies operating in villages, which do not cover the entire village.

(b) Separate assessment of increased production on account of co-operative farming has not been made.